GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:1539 ANSWERED ON:09.08.2011 REGULATION OF UNPROTECTED MONUMENTS Panda Shri Baijayant

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has any proposal to regulate and protect certain neglected heritage centres in the States of Odisha and Delhi;
- (b) if so, the details thereof?
- (c) whether the Government has set up any specific authority for the upkeep, repair and maintenance of heritage centres in the country; and
- (d) if so, the details thereof;

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) to (d) Archaeological Survey of India operates under the Ancient Monuments & Archaeological Sites and Remains Act and procedures thereof the Government also introduced a 'National Commission for Heritage Sites Bill, 2009' in Rajya Sabha in February 2009, and official amendments to the Bill based on Report of the Parliamentary Standing Committee are under finalization. The Bill provides for establishment of a National Commission which will, inter-alia, be responsible for making recommendations to Central and State Governments on various policies in respect of conservation, protection and management of cultural, natural and mixed heritage sites all over the country, including Odisha and Delhi.